

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.33/2018
IN
CP (IB) No.50/Chd/Hry/2017**

In the matter of:

Sahara Fincon Pvt.Ltd.Petitioner-Financial Creditor.

Versus.

Tirupati Ceramics Ltd.Respondent-Corporate Debtor.

Present: Mr.Hitesh Sachar, Advocate for the Applicant.
None for the respondent.

Notice of this application to Mr.Amit Sharma, Resolution Professional for 21.02.2018. The notice be sent by the registry to him at his email address with a direction to appear in person on the date fixed. The Applicant will also collect the copy of the notice from the registry and despatch the same with copy of the application to Resolution Professional by speed post immediately.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 01, 2018.
Ashwani